

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2860
ANSWERED ON:11.08.2003
FLIGHTS FROM BANGALORE
PUTTASWAMY GOWDA

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a number of applications of foreign airlines seeking permission to operate direct flights from Bangalore are pending with the Union Government for the last two years;
- (b) if so, the details thereof;
- (c) the reasons for such a long pendency; and
- (d) the remedial steps taken by the Union Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a),(b),(c)and(d):-The aeronautical authorities of the United Kingdom, Mauritius and United Arab Emirates have requested for Bangalore as additional point of call for their designated airlines. Air traffic rights being Sovereign in nature are exchanged at the Government level through the mechanism of bilateral air services consultation on the principle of reciprocity and mutual benefits to the two countries involved. These requests will therefore be considered during the next round of bilateral air services consultations, at a mutually convenient time.